



HIGH COURT OF KERALA

Acting Chief Justice
&
Companion Judges

request the honour of your esteemed
presence on the occasion of the
inauguration of exclusive Digital Court and
other projects relating to Judiciary

16th August 2024

3.45 pm

Programme Schedule

16.08.2024 3.45 p.m.

Venue: High Court of Kerala

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| Invocation | : | 3.43 p.m. | |
| Felicitation address | : | <i>Shri Nandan Nilekani</i> <i>Mentor, PUCAR, Knowledge Partner of the Open & Networked Court System.</i> | 2 minutes |
| | : | <i>Shri Ajith T.S.</i> <i>Chairman, Bar Council of Kerala</i> | 2 minutes |
| | : | <i>Shri K. Gopalakrishna Kurup</i> <i>Advocate General, Kerala</i> | 2 minutes |
| | : | <i>Shri K.N. Balagopal</i> <i>Hon'ble Minister for Finance, Government of Kerala</i> <i>(Inauguration of CCTV Surveillance Unit, High Court of Kerala)</i> | 3 minutes |
| | : | <i>Shri P. Rajeev</i> <i>Hon'ble Minister for Law, Industries and Coir, Government of Kerala</i> <i>(Inauguration of Security-cum-Facilitation Block, High Court of Kerala)</i> | 3 minutes |
| Special address | : | <i>Hon'ble Mr. Justice Raja Vijayaraghavan V.</i> <i>Judge, High Court of Kerala</i> <i>Member, Committee in-charge of Computerisation, High Court of Kerala</i> | 3 minutes |
| | : | <i>Hon'ble Dr. Justice A.K. Jayasankaran Nambiar</i> <i>Judge, High Court of Kerala</i> <i>President of Board of Governors, Kerala Judicial Academy</i> | 3 minutes |
| Presidential address | : | <i>Hon'ble Mr. Justice A. Muhamed Mustaque</i> <i>The Acting Chief Justice, High Court of Kerala</i> | 5 minutes |
| Special address | : | <i>Hon'ble Mr. Justice C.T. Ravikumar</i> <i>Judge, Supreme Court of India</i> | 5 minutes |
| Keynote address & | : | <i>Shri Pinarayi Vijayan</i> | |
| Inauguration | : | <i>Hon'ble Chief Minister of Kerala</i> <i>(Inauguration of the Special Court for the trial of SC/ST (PoA) Act cases, Ernakulam & the Special Court for the trial of BUDS Act cases, Alappuzha)</i> | 5 minutes |
| Inauguration & | : | <i>Hon'ble Dr. Justice D.Y. Chandrachud</i> | |
| Inaugural address | : | <i>Chief Justice of India</i> <i>(Inauguration of the exclusive Digital Court for Negotiable Instruments Act cases, Kollam. Announcement of Digital District Courts, Online Dispute Resolution System, Model Digital Court Room Concept in High Court of Kerala, The Learning Management System of the Kerala Judicial Academy, Release of the Annual Report of the Kerala Judicial Academy, Inauguration of Digital Library and Research Centre, High Court of Kerala and Restoration of project of Ram Mohan Palace</i> | 15 minutes |
| | | <i>Presentation of Projects</i> | (8 minutes) |
| | | <i>National Anthem</i> | |

On the dais:

- *The President, Kerala High Court Advocates' Association,*
- *The President, Bar Association, Ernakulam, Alappuzha & Kollam,*